

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2729  
TO BE ANSWERED ON 20<sup>TH</sup> MARCH, 2018**

**REJECTIONS OF AYURVEDIC MEDICINES IN FOREIGN COUNTRIES**

**2729. SHRI K.K. RAGESH:**

Will the Minister of **AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY** be pleased to state:

- (a) whether various ayurvedic medicines produced in India faced rejections in foreign countries due to substandard quality;
- (b) if so, the details of such medicines and reasons for rejections thereof;
- (c) whether any effective mechanism is being proposed in the light of such rejections to ensure the authenticity and goodwill of Indian ayurvedic medicines; and
- (d) if so, the details of the proposed measures thereof?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

(a) & b): No report of rejection of export-oriented ayurvedic medicines, which were granted 'WHO Certificate of Pharmaceutical Product (CoPP)', has been received from any foreign country. The list of such products and their manufacturers is placed in the public domain in the website of Central Drugs Standard Control Organisation- [www.cdsc0.nic.in](http://www.cdsc0.nic.in) .

(c) & (d): Quality assurance system for ayurvedic medicines manufactured in the country under license is prescribed in the Drugs & Cosmetics Rules, 1940 in the form of compliance of Good Manufacturing Practices and quality standards laid down in the Ayurvedic pharmacopoeia. For export purpose, quality certification systems based on WHO GMP Guidelines and International Standards for ayurvedic medicines are in place under the administrative control of Central Drugs Standard Control Organisation and Quality Council of India, respectively.

.....